

है और पाकिस्तान चूक पास का देग है और वहां यह रेल म जा सकता है, उन को जहरत भी पड़ता है। इसलिये हम ने थोड़ी सी इन्फ्रस्ट्रक्चर का सादा किया था ।

Shri Yadav Narayan Jadhav: May I know whether the additional capacity that will be installed in the Third Plan will be in the public sector?

Shri Manubhai Shah: No, all in the private sector, except three factories, one in Choorki, another in Bhilai and the third in Mysore State.

Shri Tangamani: From the statement I find that although the licensed capacity is 15.6 million tons, there is still doubt about getting the plans for 3.1 million tons. May I know whether final steps have been taken to guarantee installation of plants of 3.1 million ton capacity?

Shri Manubhai Shah: Actually there is no doubt about this. As the House knows, we have already developed capacity to manufacture complete cement plants in the country. The House will be glad to know that we are in a position now to manufacture 6½ complete standard plants of 600 tons per day. We are trying to increase the indigenous capacity so as to cover this 3.1 million tons.

श्री पद्म देव : इस सदन में सरकार की ओर से अनेक बार कहा गया है कि चूक वहां यातायात के साधन नहीं हैं, इसलिये वहां की सामग्री को एक्सप्लायट नहीं किया जा सकता । क्या जो पिछड़े हुये इलाके हैं और जहां पर सामग्री भी बहुत है अगर उनको एक्सप्लायट नहीं किया जाता, वहां पर सड़कें भी नहीं बनाई जाती साधनों के अभाव में, तो उन इलाकों का पिछड़ापन कैसे दूर होगा ?

श्री मनुभाई शाह : बात थोड़ीसी और है । जो रा मैटीरियल बेस्ड हेवी इंडस्ट्रीज हैं, उनको हम थोड़ी दिक्कत होते हुये भी डेवलप कर रहे हैं । छोटी इंडस्ट्रीज और मीडियम

इंडस्ट्रीज में फूट्स और वेजिटेबल्स की कैनिंग करने और जूस बनाने की कोशिश कर रहे हैं, और उसका माननीय सदस्य को पता भी है ।

Third Five Year Plan

***872. Shri Harish Chandra Mathur:** Will the Minister of Planning be pleased to state:

(a) what is the basis on which it is estimated that public sector enterprises will contribute 440 crores and more for the Third Five Year Plan; and

(b) what is the break-up of this figure?

The Deputy Minister of Planning and Labour and Employment (Shri L. N. Mishra): (a). The estimate of Rs. 440 crores in respect of surpluses of public enterprises (other than Railways) represents the balance of resources available with public enterprises after providing for their working expenses as well as depreciation outlays. This takes into account the estimated increase in outlay in the course of the Third Plan.

(b). Of the aggregate figure of Rs. 440 crores, Rs. 300 crores is in respect of Central Government enterprises and the remaining Rs. 140 crores in respect of State Government undertakings.

Shri Harish Chandra Mathur: I had expected them to give a full break-up. As a matter of fact, I wanted to know this even in the Parliamentary Committees which you had appointed. I asked this question there. I could not get the break-up. Then I was forced to ask this question so that we could get some indication. I had thought that there would be a statement laid on the Table of the House. You ask us not to ask questions information regarding which is available. But I have been hunting for an answer to this for the last three months and no indication has been given.

Shri L. N. Mishra: A firm figure on plant-wise basis is not available. We

took a tentative account of all the industries and this was put in the Draft Plan. We have prepared a proforma and are writing to the ministries concerned. By the time the Plan is finalised we shall get the firm figures.

Shri Harish Chandra Mathur: What was the total profit derived from the public sector enterprises during 1959-60 and what is the budgetted figure for 1960-61?

Shri L. N. Mishra: As you know, Sir, the annual statements of accounts of all the public undertakings are placed on the Table of the House. The hon. Member can go to the Library and find out the figures on industry-wise basis.

Shri Harish Chandra Mathur I have asked the Library and the Research Section to give me all the figures. The are not available anywhere except in this book which was laid on the Table of the House. Of all the public enterprises the figure given is Rs. 5 crores, that is, for all these going concerns. If it is Rs. 5 crores during the year 1959-60, how do they feel that this will be stepped up to Rs. 440 crores? For one year it is Rs. 5 crores....

Mr. Speaker: If for one year it is Rs. 5 crores, for five years, 5 multiplied by 5, it is Rs. 25 crores. How does it come to Rs. 440 crores? (*Interruption*). That is the pith or substance of the question.

The Minister of Labour and Employment and Planning (Shri Nanda): The hon. Member has himself acknowledged the fact that there is a publication which gives all this information so far as undertakings completed and in operation are concerned. The question of interpretation is a separate matter. There is complete information in this table. As regards the Third Five-Year Plan, the hon. Member must be aware that a much larger volume of investment is going to be provided for the undertakings in the Third Five-Year Plan and therefore

the situation cannot be understood in terms of a certain number of years multiplied by the return for 1959-60. There is no comparison at all. These are approximate figures so far. In the course of the next few months we will make them as accurate as possible. I believe later on more accurate information will be available to the House.

Shri Damani: May I know if the figure of Rs. 440 crores includes the revenue by way of income-tax or gross profit transferred to Central Revenues?

Shri Nanda: No, Sir. This figure is exclusive of interest paid by these concerns on the loans extended to them by the Government. It only includes net surplus and the depreciation reserves.

Mr. Speaker: Hon. Member wants to know if the amount which may have to be paid if it is a private undertaking by way of interest is taken into account. Is this exclusive of that portion, that is, income-tax?

Shri Nanda: Yes, Sir.

Mr. Speaker: It is exclusive of both interest and income-tax.

Shri Tyagi: To make a fair assessment of this estimate which has been given by the Planning Commission, may I know their total contribution during the Second Five-Year Plan period? After all, they must have calculated that. How much did they yield during the Second Five-Year Plan period? On the basis of that figure alone they could make an assessment for the future. What was it?

Shri Nanda: The contribution is going to be largely from the iron and steel plants. You cannot have any comparison with the Second Five-Year Plan for that purpose.

Shri Tyagi: May I take it that the Planning Commission did not care to calculate as to how much these public sector undertakings have contributed to the exchequer?

Shri Nanda: There is that calculation. Details are also available.

Mr. Speaker: The hon. Minister referred to the book placed on the Table. I have allowed a discussion on that. Shri Mathur had asked for a discussion of this matter. It is this morning that I passed orders allowing a discussion on this matter, that is, on the report laid on the Table of the House relating to public undertakings. Hon. Members may reserve all their comments till then. Next question.

Shri Harish Chandra Mathur: We may reserve our comments, but may we elicit some information which will be useful for that discussion?

Mr. Speaker: It is today at 3 p.m.

Shri Harish Chandra Mathur: I am initiating the discussion at 3 P.M. today and am wanting to elicit some information which will be helpful for the discussion itself.

Mr. Speaker: He has tried to elicit information, but that information will be calculated in the course of two months so far as the next Plan is concerned. So far as the existing one is concerned, the hon. Minister has said that a different kind of interpretation is being put by the hon. Member as regards the figures that have been given. Both can look into this matter and be ready at the time of the discussion. Next question.

Shri Harish Chandra Mathur: I have asked him certain things.

Mr. Speaker: Let him ask all this this afternoon. I will allow him ample opportunity.

Shri Braj Raj Singh: The time allotted is only two hours.

Shri Harish Chandra Mathur: I have already written to you that the time allotted for two motions of such importance is only two hours.

Mr. Speaker: Let us see. He wants to take away the whole Question Hour to supplement those two hours?

Shri Harish Chandra Mathur: I have written to you separately for this.

Mr. Speaker: Let it be mentioned then.

Central Staff College

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*873. { Shri Ajit Singh Sarhadi:
Shri Rameshwar Tantia:

Will the Minister of Commerce and Industry be pleased to refer to the reply given to Unstarred Question No. 362 on the 12th August, 1960 and state:

(a) whether Government have since finalised the details of the scheme of the Central Staff College for Industrial Extension Service; and

(b) if so, the nature thereof?

The Minister of Industry (Shri Manubhai Shah): (a) and (b). A statement is laid on the Table of the House.

STATEMENT

It has been decided to set up a Central Industrial Extension Training Institute at Hyderabad for the Small Scale Industries Organisation.

The main function of the Institute will be to impart training in Industrial Extension techniques to the officers of the Small Scale Industries Organisation as well as to the officers of the Departments of Industries of the State Governments. The Principal of the Institute has been appointed, and the other staff is yet to be recruited. The syllabi for the course to be conducted at the Institute and other details are being finalised.

Shri Ajit Singh Sarhadi: May I know if it is not a fact that there is the largest concentration of small-scale industries in northern India and if there is any such proposal under consideration to have a college of that kind in the north, particularly when the training imparted pertains to small scale industries organisation?

Shri Manubhai Shah: This was not from that angle because in Hyderabad